

BEFORE THE NATIONAL GREEN TRIBUNAL
O.A. No. 160/2024
CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

Rashid Noor Khan

V/s

Principal Chief Conservator of Forest, M.P. & Ors.

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Date: 03.09.2024

Place: Bhopal

Submitted by MPPCB:-



through Counsel

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ACTION TAKEN REPORT

Ref: Action Taken Report of the Joint Committee in compliance to the Hon'ble NGT order dated 18/07/2024 in the matter of OA 160/2024 (CZ) Rashid Noor Khan V/s Principal Chief Conservator of Forest, M.P. & Ors.: -

Hon'ble NGT issued following instructions on dated 18/07/2024 in the matter of OA 160/2024 (CZ) Rashid Noor Khan V/s Principal Chief Conservator of Forest, M.P. & Ors.:-

"1. The submission of the applicant is that the Chandanpura Forest Region, situated between Kerwa and Kaliyasote Dam acts as safety Valve in maintaining this delicate Ecological balance, is also a Tiger Habitat and breeding ground due to which this forest has been notified as protected forest and the entire Ecology is thus safeguarded or regulated by Forest Protection Act, Environmental Protection Act, Biodiversity Act, Wildlife Protection Act and the State being signatory of various international conventions, is bound to preserve, protect and conserve this forest region, alongwith its peripheral areas which are part of and forms the buffer zone for Chandanpura Forest Region.

...11. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- i. One representative from MoEF&CC, Bhopal.*
- ii. One representative from the Principal Chief Conservator of Forest, M.P.*
- iii. One representative from the Secretary (Environment), M.P.*
- iv. One representative from Central Pollution Control Board*
- v. One representative from Madhya Pradesh Pollution Control Board*

12. The Committee is directed to visit the place and submit the factual and action taken report and the violation, if any, noted within the area within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In compliance to the order of Hon'ble NGT dated 18/07/2024, a joint committee consisting of the following officials of the concerned department has been constituted: -

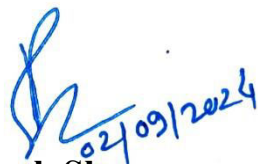
No	Name of the Officer	Representative Department
1.	Dr. Yogesh Gairola, Technical Officer, MoEF&CC, Regional Office, Bhopal.	MoEF&CC, Bhopal
2.	Shri Alok Pathak, DFO, Bhopal.	Principal Chief Conservator of Forest, Bhopal (M.P.)
3.	Shri Lokendra Thakkar, Chief Scientific Officer, Environment Department, Bhopal.	Principal Secretary Environment Department, State of MP, Bhopal (M.P.)
4.	Dr. Poulami C Patil, Scientist B, CPCB, RD, Bhopal.	Central Pollution Control Board
5.	Shri Brajesh Sharma, Regional Officer, RO, MPPCB, Bhopal.	Member Secretary State Pollution Control Board, (M.P.)

- In compliance to the order of Hon'ble NGT dated 18/07/2024, a meeting of the joint committee was organized on dated 29/08/2024. The Joint Committee discussed and reviewed the point mentioned in the petition in order to proceed for the inspection and data collection.
- Joint committee on dated 30/08/2024 conducted a site visit of the places mentioned in the petition. The places are White Orchid

Restaurant and Bar, Harshita Farms, Club MN & Resorts, Nagar Van and Jagran Lakecity University situated in Village- Chandanpura, Tehsil - Huzur, Distt -Bhopal. Apart from the joint committee members following officers namely Ms. Prakamya Tiwari, Assistant Engineer, Regional Office, MPPCB, Bhopal, Dr Manoj Vishwakarma, Assistant Scientific Officer, M P State Wetland Authority, Bhopal, Shri Shivpal Piparde, Range Forest Officer, Bhopal were present during the inspection. The Geographical locations, photographs and visual observations were recorded during inspection. The Photographs are enclosed as **Annexure I**.

Status of Report: -

1. In reference to the issues mentioned in the petition, apart from the field visit observations, the information is required from the other departments such as Forest Department, Revenue Department, Nagar Nigam, Bhopal and Town and Country Planning Department to prepare the report.
2. On behalf of the joint committee, it is humbly submitted that the information & data are being collected and therefore report will be prepared based on the data collected.



Brajesh Sharma

Regional Officer,

RO, MPPCB, Bhopal



Prakamya Tiwari,

AE,

RO, MPPCB, Bhopal

Inspection Photographs in OA 160/2024 dated 30.08.2024



Joint Committee Meeting



White Orchard Restaurant



Harshita Farms



Jagran Lakecity University



Nagar Van

